

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00025/2017

IN

ORIGINAL APPLICATION NO.170/00606/2015

DATED THIS THE 03<sup>RD</sup> DAY OF OCTOBER, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

M. Vishwanatha Shastry,  
S/o (late) M Kamalanabhan,  
Aged about 53 years,  
Working as Superintendent of Customs (Tech),  
Office of the Assistant Commissioner of Customs,  
Customs Division No. 29/2,  
Basaveswara Building,  
Crescent Road, Bengaluru – 560 001  
Resident at No. 110, 'Shivani'

Anugraha Layout,  
Near Presidency School,  
Belekhahalli B G Road,  
Bengaluru – 560 001

.....Petitioner

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Hasmukh Adhia,  
Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi – 110 011.

2. Sri M. Vinod Kumar,  
The Chief Commissioner of Central Excise,  
Bengaluru Zone,  
Central Revenue Building,  
P B No. 5400, Queens Road,  
Bengaluru – 560 001

3. Ms. P.N. Padmaja,  
The Assistant Chief Accounts Officer,  
Office of the Customs,  
Bengaluru City, P B No. 5400,  
Annex II 'D' Block,

C R Building, Queen's Road,  
Bengaluru – 560 001

....Respondents

(By Shri B. Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

This is a CP which is connected with the RA which we had disposed off today. Therefore we will grant one more month's time to comply with the order.

2. Therefore with liberty the CP is dismissed. Notices are discharged. No order as to costs.

(DINESH SHARMA)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/00025/2017**

Annexure CP1 Copy of the order dated 25.07.2016 in O.A. No. 606/2015

Annexure CP2 Copy of the petitioner's representation dated 19.08.2016

Annexure CP3 Copy of the letter dated 21.02.2017

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